No. 12/Genl/Tech/PMB पत्तन प्रबंध बोर्ड/ PORT MANAGEMENT BOARD अण्डमान तथा निकोबार द्वीपसमूह/ANDAMAN & NICOBAR ISLANDS

Port Blair, dated 19th March, 2020

CIRCULAR COVID - 19

In view of the prevailing scenario and to contain the spread of Corona Virus in A&N Islands, the following directives are to be implemented with immediate effect for strict compliance at **all A&N Ports** and **all ships** entering A&N Islands: -

1. Passenger Handling by DSS:

- All Masters of DSS vessels are to strictly comply with MS Notice 02 of 2020 of DG Shipping to contain the spread of corona virus.
- Passenger occupancy in DSS vessels will be restricted to 50% of their carrying capacity in all sectors so that safe distance is maintained between passengers.
- Travel by Non-Islander passengers in DSS vessels to be restricted.
- All passenger vessels/ offices/ ticketing counters are to be sanitised regularly.
- <u>Need based service of DSS vessels across all sectors to be</u> implemented.
- Special teams are to be constituted for **crowd management** at all ticketing counters and Jetties.

2. Cargo Handling:

2.1 Cargo Vessel from Indian Ports:

- The vessel is to be brought to inner anchorage on arrival.
- The PHO/MO i/c at the respective Port will thereafter certify the vessel as **Healthy** or **Suspected** and issue a **Certificate** in this regard to **PMB**.

• Certified **Healthy** vessels will be given clearance for Port Operations and **Suspected** vessel will be kept at **anchorage** for facilitating boarding of the PHO/MO i/c for further necessary action.

• No crew will be allowed to disembark until **14 days** have elapsed. The crew can disembark on expiry of **14 days** only after subsequent clearance by the PHO/MO i/c of the respective Port.

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• Cargo discharge is to be permitted **after** the vessel has been declared Healthy and on receipt of **Ship Sanitation Certificate**, **Medicine Chest Certificate** & **Evidence Report Form (ERF)**, if issued, on the sanitary control measures undertaken in the previous ports and also a declaration that the cargo on board has been disinfected from Master of the vessel.

• Before discharge of cargo (Container/Bulk/Break bulk), it is to be ensured that the same is disinfected.

• The Stevedoring Agencies are directed to use **Personnel Protection Equipment (PPE)** while engaging their employees for cargo handling.

• Port Authorities are to ensure that the Stevedoring Labourers handling cargo **do not come in contact** with the crew on Board.

2.2 Cargo Vessel from International Ports:

- On arrival, the vessel will be kept at outer anchorage till completion of **14** days from last international Port of departure (Mandatory Quarantine)
- The PHO/MO i/c at the respective Port are to certify the vessel as **Healthy** or **Suspected** and issue a Certificate in this regard to **PMB**.
- Certified **Healthy Vessel Certificate** will be given clearance for Port Operations and **Suspected** vessel will be kept at anchorage for facilitating boarding of the PHO/MO i/c for further necessary action.
- No crew will be allowed to disembark until **14 days** have elapsed. The crew can disembark on expiry of **14 days** only after subsequent clearance by the PHO/MO i/c of the respective Port.

• Cargo discharge is to be only permitted after the vessel has been declared Healthy and on receipt of **Ship Sanitation Certificate**, **Medicine Chest Certificate** & **Evidence Report Form (ERF)**, if issued, on the sanitary control measures undertaken in the previous ports and also a declaration that the cargo on board has been disinfected from the Master of the vessel.

- Before discharge of cargo (Container/Bulk/Break bulk), it is to be ensured that the same is disinfected.
- The Stevedoring Agencies are directed to use **PPE** while engaging their employees for cargo handling.
- Port Authorities are to ensure that the Stevedoring Labourers handling cargo **do not come in contact** with the crew on Board.

3. <u>**Pilots**</u>. All Pilot Officers will board the vessel with **PPE** and are directed **not to have** any physical contact with any member of the crew on Board. All communication is to be restricted to **VHF**.

4. <u>Cleaning Crew</u>. Cleaning Crew and Shore supporting staff are to be permitted on board only with **PPE**.

5. <u>**Cargo Handling Equipment**</u>. All Cargo Handling Equipment will be sanitized before and after operations.

6. **Passenger Handling by Port:**

- All vessels from International Ports are suspended till further orders.
- Master of the vessels are to provide **Ship Sanitation Certificate**, **Medicine Chest Certificate** & **Evidence Report Form** (**ERF**) if issued on the sanitary control measures undertaken in the previous ports.
- All passengers (Islanders) and crew arriving from Mainland will be screened at the respective Ports of Disembarkation by the Medical Authorities.

Chief Port Administrator Port Management Board

Copy to:

- 1. Secretary (Sh) for information please.
- 2. Secretary (Health) for information please
- 3. Deputy Commissioner (South, North & Middle and Car Nicobar)
- 4. CE&A, ALHW and CE, PWD for information.
- 5. Port Health Officer for strict compliance.
- 6. Dy Director (Sh) for information and dissemination
- 7. Harbour Master, PMB for information and dissemination.
- 8. Manager (Cargo/PS&O/Stevedoring) for information and necessary action
- 9. Port Control Tower, Chatham.